

By Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2007(Pt.II)/1488 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri A. Chakravarty,
District & Sessions Judge,
Kamrup (M).

Dated Guwahati the 20th March, 2019.

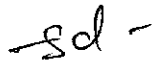
Sub: **Permission to leave headquarters.**

Ref:- Your letter No. DKJ 1401/ Dated 19.03.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted headquarters leave permission, w.e.f. the evening of 20.03.2019 till the evening of 24.03.2019, as prayed for. The senior most Judicial officer at the station will remain in charge of your Court and Office in your absence.

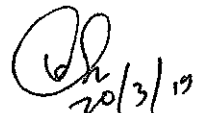
Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/2007(Pt.II)/1489 /A dated 20'03'19

Copy to:

1 ✓ The Systems Analyst, Gauhati High Court.


20/3/19
JT. REGISTRAR (VIGILANCE)